

**Export by top industrial houses**

2594. SHRI M. S. GURUPADA-SWAMY : Will the Minister of INDUSTRY be pleased to state :

(a) the names of 30 top industrial Houses which according to Prime Minister have reportedly exported only Rs. 30 crores worth of goods;

(b) whether any of these Houses enjoy the status of Export House;

(c) if so what are the names of such houses; and

(d) what is the justification to give recognition to these Houses ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Prime Minister did not refer specifically to identified industrial houses. The reference in the Prime Minister's speech is to a list of the top hundred engineering units compiled by the confederation of Engineering Industries which includes seventy six private sector units. Of these there are thirty units whose total exports in 1983-84 were less than Rs. 30.00 crores.

(b) None of these thirty units enjoys the status of Export House.

(c) and (d) The question does not arise.

**Lock up in Dalmianagar industries**

2595. SHRI SURAJ PRASAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Dalmianagar industries have been closed for so many years;

(b) whether it is also a fact that the workers have been put to severe hardship; and

(c) what steps are being taken to open the factory ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI A. ARUNACHALAM) : (a) Rohtas Industries Limited, Dalmianagar is lying closed since 9-9-1984.

(b) The workers of Rohtas Industries Limited have filed a Writ Petition in the Supreme Court for payment of their wages and the matter is *sub-judice*.

(c) The State Government of Bihar had proposed nationalisation of RIL. Pursuant to discussions with the concerned authorities, the State Government are engaged in working out the details, such as financial implications, settlement of liabilities, future management set-up, agreement with the labour, etc. for the revival of Rohtas Industries Ltd., Dalmianagar.

**Setting up of Proto-type Development and Training Centre at Kushalguda (A.P.)**

@2596. SHRI GOPALA RAO RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have approved the proposal sent by the Andhra Pradesh Government to set up a Proto-type Development and Training Centre for Electronics at Kushalguda, (Hyderabad);

(b) if so, what are the details of the proposal; and

(c) whether it has been included in the Seventh Five Year Plan and the reasons for delay in setting up the proposed P.D.T.C. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No such proposal has been received from the Government of Andhra

@Previously Unstarred Question 2183 transferred from the 27th November, 1986.

India are considering a proposal of National Small Industries Corporation (NSIC) for setting up a Proto-type Development and Training Centre for Electronics at Hyderabad.

(b) The proposal of NSIC envisages setting up of a PDTC in Electronics at Hyderabad with a financial outlay of Rs. 4.34 crores. The Centre will produce electronic components and special purpose-machines for electronics industry and will also provide training, besides extending Common Facility Services to Small Scale Units in the field of electronics.

(c) This has not been included in the Seventh Five Year Plan. The proposal was considered in a meeting held recently in the Department of Electronics. Based on the discussions held in the meeting, the National Small Industries Corporation has been asked to furnish a modified scheme.

#### **News item on Tax holiday in Industry**

2597. SHRIMATI KRISHNA KAUL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government's attention has been drawn to a news item that appeared in Hindustan Times dated the 11th November, 1986 under the caption 'Industry wants tax holiday to aid Punjab;' if so, the details thereof; and

(b) the reaction of Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The news item under the Caption "Industry wants tax holiday to aid Punjab" *inter alia* refers to offer of leading industrialists to industrialise Punjab fast if the State is excluded from the operation of the MRTP and FERA and industry is given a short tax-holiday.

(b) Such exclusion from MRTP Act and FERA is not considered to be a feasible proposition. Tax holiday or tax concessions are given to industry on merits as and when they are considered necessary to stimulate its growth.

#### **Provision of street lighting facilities in Industrial Estate in Okhla**

2598. SHRI RAM CHANDRA VIKAL : Will the Minister of INDUSTRY be pleased to refer to the answer to Un-starred Question 2192 given in the Rajya Sabha on the 17th March, 1986 and state :

(a) whether it is a fact that Okhla Function Industrial Estate for Electronics at Okhla Phase-II has not been electrified so far, if so, the reasons therefor; and

(b) whether it is also a fact that the sewers and water line, are not working properly; if so the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) According to Delhi Administration, it is not a fact that Okhla Functional Industrial Estate for Electronics at Okhla, Phase II has not been electrified so far. Temporary connections have been provided to allottees who applied for it. The permanent electrification of this complex is also in progress. The Sub-stations are ready and the digging work for laying the cables is in progress.

(b) According to Delhi Administration, except the temporary blockage of the junctions by the malba dumped by the allottees, sewer lines are properly functioning. The water line connection with the main supply line is also in progress.